

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING & URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION No. 1575**  
**TO BE ANSWERED ON FEBRUARY 12, 2019**

**AMRUT**

**No. 1575. KUMARI SHOBHA KARANDLAJE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has reviewed the functioning of Atal Mission for Rejuvenation and Urban Transformation and if so, the details thereof along with the thrust areas of AMRUT;**
- (b) whether more than 50% of the projects are still under tendering or in the development stage;**
- (c) the details of cities and towns selected under the Mission, State-wise;**
- (d) the funds utilized in the State of Karnataka on improving basic urban infrastructure during the last three years and the details of Annual Action Plans approved;**
- (e) whether the Government proposes to prohibit formal and informal settlements on flood plains and lake beds of cities and if so, the details thereof; and**
- (f) the steps taken to recast the urban landscape of the country to make urban areas more liveable and inclusive besides driving the economic growth?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) & (b) : Yes, Madam. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June**

**2015 in 500 Mission cities as a Centrally Sponsored Scheme with focus on water supply, sewerage and septage management, storm water drainage, development of green spaces and parks and non-motorised urban transport. The Mission period is upto March 2020. Under AMRUT, individual projects are selected, appraised, approved and implemented by the concerned States/Union Territories (UTs). The Government of India only approves State Annual Action Plans (SAAPs) and releases Central Assistance (CA) as per Mission guidelines. The Ministry of Housing and Urban Affairs has so far approved SAAPs for all States/UTs for entire Mission period worth Rs.77,640 crore including Central Assistance of Rs.35,990 crore.**

**As per information provided by the States /UTs, against the total SAAPs of Rs.77,640 crore, works have been completed for 1,283 projects worth Rs.3,139 crore, contracts have been awarded for 3,198 projects worth Rs.56,946 crore, 590 projects worth Rs.11,202 crore are under tendering and Detailed Project Reports (DPRs) of 371 projects worth Rs.7,307 crore have been approved. Some States /UTs have taken projects in excess of the approved SAAPs, for which entire additional expenditure shall be borne by the respective States /UTs.**

**(c) : The details of cities selected under the Mission is enclosed at Annexure-1.**

**(d) : Size of approved State Annual Action Plans (SAAPs) for the State of Karnataka is Rs.4,952.87 crore with Rs.2,099.43 crore for water supply, Rs. 2,401.36 crore for sewerage & septage, Rs.286.10 crore for storm water drainage, Rs.56.15 crore for non-motorised urban transport and Rs.109.83 crore for green spaces & parks. Against the committed Central Assistance of Rs. 2,318.79 crore for the State of Karnataka, an amount of Rs.1,141.87 crore has been released. Utilisation Certificates (UCs) worth Rs.979.75 crore have been received from the State of Karnataka.**

**(e) :The Ministry of Environment, Forest & Climate Change (MoEF&CC) is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Eco-systems (NPCA) for conservation and management of identified wetlands (including lakes) in the country on cost sharing basis between Central Government and respective State Governments. For more effective conservation and management of wetlands in the country, the Central Government in consultation with the States, Union Territories, Central line Ministries and other stakeholders, have notified the Wetlands (Conservation & Management) Rules, 2017 superseding the Wetlands (Conservation and Management) Rules, 2010. As per the Wetlands Rules-2017, certain activities are prohibited under the provision 4(2), which are applicable to wetlands notified by the Central Government, State Government and Union Territory Administration and to wetlands categorised as 'wetlands of international importance' under the Ramsar Convention.**

**(f): Ministry of Housing & Urban Affairs is implementing a number of schemes/programmes namely Urban Transport, Smart Cities Mission, Swachh Bharat Mission, Pradhan Mantri Awas Yojana, Heritage City Development and Augmentation Yojana (HRIDAY), Deendayal Antyodaya Yojana– National Urban Livelihood Mission (DAY-NULM), AMRUT Mission, North Eastern Region Urban Development Programme –NERUDP, Scheme for Satellite Towns around seven megacities and Lumpsum Provision scheme for the benefit of North Eastern Region. All these schemes/programmes intend to make urban areas more liveable and inclusive, besides driving the economic growth.**

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**Annexure referred in reply to para (C) of the Lok Sabha Unstarred Question No.1575 for answer on 12.02.2019.**

**LIST OF CITIES COVERED UNDER AMRUT**

Name of State: Andhra Pradesh				
Number of Cities: 33				
Adoni	Eluru	Kadapa	Narasaraopet	Tadepalligudem
Anantapur	Gudivada	Kakinada	Nellore	Tadpatri
Bhimavaram	Guntakal	Kurnool	Ongole	Tenali
Chilakaluripet	Guntur	Machilipatnam	Proddatur	Tirupati
Chittoor	GVMC	Madanapalle	Rajahmundry	Vijayawada
Dharmavaram	Hindupur	Nandyal	Srikakulam	Vizianagaram
Amaravati	Srikalahasti	Kavali		

Name of UT: Andaman & Nicobar Islands				
Number of Cities: 1				
Port Blair				

Name of UT: Arunachal Pradesh				
Number of Cities: 1				
Itanagar				

Name of State: Assam				
Number of Cities: 4				
Dibrugarh	Guwahati	Naogaon	Silchar	

Name of State: Bihar				
Number of Cities: 27				
Arrah	Biharsharif	DinapurNizamat	Katihar	Patna
Aurangabad	Buxar	Gaya	Kishanganj	Purnia
Bagaha	Chapra	Hajipur	Motihari	Saharsa
Begusarai	Darbhanga	Jamalpur	Munger	Sasaram
Bettiah	Dehri	Jehanabad	Muzaffarpur	Siwan
Bhagalpur	Bodh Gaya			

Name of UT: Chandigarh				
Number of Cities: 1				
Chandigarh				

Name of State: Chhattisgarh				
Number of Cities: 9				
Ambikapur	Bhilai Nagar	Bilaspur	Durg	Jagdalpur
Korba	Raigarh	Raipur	Rajnandgaon	

Name of UT: Dadra and Nagar Haveli				
Number of Cities: 1				
Silvasa				

Name of UT: Daman and Diu				
Number of Cities: 1				
Daman				

Name of UT: NCT of Delhi				
Number of Cities: 4				
East DMC	N.D.M.C.	North DMC	South DMC	

Name of UT: Goa				
Number of Cities: 1				
Panaji				

Name of State: Gujarat				
Number of Cities: 31				
Ahmadabad	Botad	Jamnagar	Nadiad	Surat
Amreli	Deesa	JetpurNavagadh	Navsari	SurendranagarDudhrej
Anand	Gandhidham	Junagadh	Palanpur	Vadodara
Bharuch	Gandhinagar	Kalol	Patan	Valsad
Bhavnagar	Godhra	Mahesana	Porbandar	Vapi
Bhuj	Gondal	Morvi	Rajkot	Veraval
Dwarka				

Name of State: Haryana				
Number of Cities: 20				
Panipat	Bahadurgarh	Hisar	Karnal	Rohtak
Sonipat	Bhiwani	Jagadhri	Palwal	Sirsa
Ambala	Faridabad	Jind	Panchkula	Thanesar
Ambala Sadar	Gurgaon	Kaithal	Rewari	Yamunanagar

Name of State: Himachal Pradesh				
Number of Cities: 2				

Shimla	Kullu
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Name of State: Jammu and Kashmir				
Number of Cities: 5				
Anantnag	Jammu	Srinagar	LehLadakh	Kargil

Name of State: Jharkhand				
Number of Cities: 7				
Adityapur	Chas	Deoghar	Dhanbad	Giridih
Hazaribag	Ranchi			

Name of State: Karnataka				
Number of Cities: 27				
Bagalkot	Bijapur	Gangawati	Kolar	Ranibennur
BBMP	Chikmagalur	Gulbarga	Mandya	Robertson Pet
Belgaum	Chitradurga	Hassan	Mangalore	Shimoga
Bellary	Davanagere	Hospet	Mysore	Tumkur
Bhadravati	Gadag-Betigeri	Hubli-Dharwad	Raichur	Udupi
Bidar	Badami			

Name of State: Kerala				
Number of Cities: 9				
Alappuzha	Kannur	Kochi	Kollam	Kozhikode
Palakkad	Thiruvananthapuram	Thrissur	Guruvayur	

Name of UT: Lakshadweep				
Number of Cities: 1				
Kavaratti				

Name of State: Madhya Pradesh				
Number of Cities: 34				
Betul	Damoh	Jabalpur	Neemuch	Seoni
Bhind	Datia	Khandwa	Pithampur	Shivpuri
Bhopal	Dewas	Khargone	Ratlam	Singrauli
Burhanpur	Guna	Mandsaur	Rewa	Ujjain
Chhatarpur	Gwalior	Morena	Sagar	Vidisha
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar
Dabra	Indore	Nagda	Sehore	

Name of State: Maharashtra				
Number of Cities: 44				
Achalpur	Bhusawal	Jalna	Nashik	Solapur
Ahmadnagar	Bid	KalyanDombivali	Navi Mumbai	Thane
Akola	Chandrapur	Kolhapur	Osmanabad	Udgir
Ambarnath	Dhule	Latur	Panvel	Ulhasnagar
Amravati	Gondiya	Malegaon	Parbhani	Vasai-Virar City

Aurangabad	Greater Mumbai	Mira Bhayandar	PimpriChinchwad	Wardha
Badlapur	Hinganghat	Nagpur	Pune	Yavatmal
Barshi	Ichalkaranji	NandedWaghala	Sangli-MirajKupwad	Shirdi
Bhiwandi	Jalgaon	Nandurbar	Satara	

Name of State: Manipur				
Number of Cities: 1				
Imphal				

Name of State: Meghalaya				
Number of Cities: 1				
Shillong				

Name of State: Mizoram				
Number of Cities: 1				
Aizawl				

Name of State: Nagaland				
Number of Cities: 2				
Dimapur	Kohima			

Name of State: Odisha				
Number of Cities: 9				
Bhadrak	Baleswar Town	Baripada Town	Bhubaneswar Town	Brahmapur
Cuttack	Puri	Raurkela Town	Sambalpur Town	

Name of UT: Puducherry				
Number of Cities: 3				
Ozhukarai	Puducherry	Karaikal		

Name of State: Punjab				
Number of Cities: 16				
Amritsar	Abohar	Barnala	Batala	Bathinda
Ferozpur	Hoshiarpur	Jalandhar	Khanna	Ludhiana
Malerkotla	Moga	Muktsar	Pathankot	Patiala
S.A.S. Nagar				

Name of State: Rajasthan				
Number of Cities: 29				
Ajmer	Bhiwadi	Ganganagar	Jodhpur	Sikar
Alwar	Bikaner	Gangapur City	Kishangarh	Sujangarh
Baran	Bundi	Hanumangarh	Kota	Tonk
Beawar	Chittaurgarh	Hindaun	Nagaur	Udaipur
Bharatpur	Churu	Jaipur	Pali	Jhalawar
Bhilwara	Dhaulpur	Jhunjhunun	SawaiMadhopur	

Name of State: Sikkim				
Number of Cities: 1				
Gangtok				

Name of State: Tamil Nadu				
Number of Cities: 33				
Alandur	Dindigul	Kurichi	Pudukkottai	Tiruchirappalli
Ambattur	Erode	Madavaram	Rajapalayam	Tirunelveli
Ambur	Hosur	Madurai	Salem	Tiruppur
Avadi	Kancheepuram	Nagapattinam	Tambaram	Tiruvannamalai
Chennai	Karaikkudi	Nagercoil	Thanjavur	Tiruvottiyur
Coimbatore	Kumbakonam	Pallavaram	Thoothukkudi	Vellore
Cuddalore	Velankanni	Rameshwaram		

Name of State: Telangana				
Number of Cities: 12				
Adilabad	GHMC	Karimnagar	Khammam	Mahbubnagar
Miryalaguda	Nalgonda	Nizamabad	Ramagundam	Siddipet
Suryapet	Warangal			

Name of State: Tripura				
Number of Cities: 1				
Agartala				

Name of State: Uttar Pradesh				
Number of Cities: 61				
Agra	Budaun	Gonda	Loni	Pilibhit
Akbarpur	Bulandshahar	Gorakhpur	Lucknow	Rae Bareli
Aligarh	Chandausi	Hapur	Mainpuri	Rampur
Allahabad	Deoria	Hardoi	Mathura	Saharanpur
Amroha	Etah	Hathras	MaunathBhanjan	Sambhal
Azamgarh	Etawah	Jaunpur	Meerut	Shahjahanpur
Bahraich	Faizabad	Jhansi	Mirzapur-cum-Vindhyachal	Shamli
Ballia	Farrukhabad-cum-Fatehgarh	Kanpur	Modinagar	Shikohabad
Banda	Fatehpur	Kasganj	Moradabad	Sitapur
Baraut	Firozabad	Khurja	Mughalsarai	Sultanpur
Bareilly	Ghaziabad	Lakhimpur	Muzaffarnagar	Unnao
Basti	Ghazipur	Lalitpur	Orai	Varanasi
Ayodhya				



Name of State: Uttarakhand				
Number of Cities: 7				
Dehradun	Haldwani-cum-Kathgodam	Hardwar	Kashipur	Roorkee
Rudrapur	Nainital			

Name of State: West Bengal				
Number of Cities: 60				
Asansol	Basirhat	Haldia	Krishnanagar	RajarhatGopalpur
AshoknagarKalyangarh	Bhadreswar	Halisahar	Kulti	RajpurSonarpur
Baharampur	Bhatpara	Haora	Madhyamgram	Raniganj
Baidyabati	Bidhan Nagar	Hugli-Chinsurah	Maheshtala	Rishra
Bally	Bongaon	Jalpaiguri	Medinipur	Santipur
Balurghat	Champdani	Jamuraia	Nabadwip	Serampore
Bankura	Chandannagar	Kalyani	Naihati	Siliguri
Bansberia	Darjiling	Kamarhati	North Barrackpur	South Dum Dum
Baranagar	Dum Dum	Kanchrapara	North Dum Dum	Titagarh
Barasat	Durgapur	Kharagpur	Panihati	Uluberia
Barddhaman	English Bazar	Khardaha	Puruliya	UttarparaKotrung
Barrackpur	Habra	Kolkata	Raiganj	Jangipur

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